NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/386/ (IB)/2017

NAME OF THE PETITIONER(S)

: GURMINDER SINGH

NAME OF THE RESPONDENT(S)

: VCAN ACTIVE CARBON PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

2. P. MOHAN KUMAR COUNSEL FOR RESPONDENT Walnut.

ORDER

Counsel representing both the parties are present and stated that settlement talks between the parties are in progress. They sought time for reporting the final outcome of the talks. Time is extended at request. Put up on 06.09.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)

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